RAJYA SABHA

Unstarred Question 2125, given in the Rajya Sabha on 3rd July, 1998 and state:

(a) whether Government are aware that land acquired for expansion of Anand Vihar Railway Station is being converted into forest land and plantation works are in progress there;

(b) whether the Ministry has given permission for the above work;

(c) if so, the details thereof, alongwith the plantation agency, budget allocation and reasons for changing earlier decision of developing the station as Terminal; and

(d) if not, what action Government would take against the officials responsible for this work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH): (a) No, Sir. However, as per the practice on the Railway, plantation of trees has been undertaken on vacant land at Anand Vihar Railway Station so as to maintain greenery, improve the environment, as also protect this valuable land from unauthorised occupation till it is made use of, for development works.

A boundary wall has also been erected, which further protects this land.

(b) to (d) Do not arise.

Payment of Insurance Charges

5165. SHRI NABAM REBIA: MISS FRIDA TOPNO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that due payment of insurance charges deducted from salaries of Person(s), retired as sub-heads from Delhi-Kishanganj Traffic Accounts Office in 1980 has not been made so far; and

(b) if so, the reasons therefor and if not, details of the payment made so far, actually due with interest as on date, to the Person(s) retired as sub-heads from Delhi-Kishanganj Traffic Accounts Office in 1980, alongwith their names?

THE MINISTER OF STATE INTHE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH): (a) No, Sir.

(b) Does not arise.

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